

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 110**

**IA No. 1 I 72/22**

**CP(IB)No. 594/Chd/Pb/2019**

**IN THE MATTER OF:-**

Intec Capital Ltd.

...Petitioner

Versus

DKM Agencies Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016, 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.05.2024 and list the same in supplementary list.

Sd/-  
Court Officer

Tanvi  
15.04.2024